

**Fourteenth Loksabha**

**Session : 8**

**Date : 04-08-2006**

**Participants : Dasmunsi Shri Priya Ranjan**

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Title : Regarding Government Business for the week commencing on the 7<sup>th</sup> August, 2006.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay the statement on Government Business during the week commencing Monday, the 7<sup>th</sup> of August, 2006, which will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
  2. Consideration and passing of the following Bills, as passed by Rajya Sabha:-
    - (a) The Cantonments Bill, 2006; and
    - (b) The Protection of Human Rights (Amendment) Bill, 2006
  3. Consideration and passing of the following Bills after they have been passed by Rajya Sabha:-
    - (a) The Wildlife (Protection) Amendment Bill, 2005; and
    - (b) The Right to Information (Amendment) Bill, 2006
  4. Discussion and voting on:-
    - (a) Supplementary Demands for Grants (General) for 2006-07
    - (b) Supplementary Demands for Grants (Railways) for 2006-07
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हू(व्यवधान)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : उनके यहां से सारा लीक किया गया। ... (व्यवधान)

सभापति महोदय : मल्होत्रा जी, अभी माननीय सदस्यों के सबमिशनस हैं। आप तो सीनियर मैम्बर हैं।

हू(व्यवधान)

श्री हरिन पाठक (अहमदाबाद) : सभापति महोदय, नटवर जी कहते हैं कि मेरे पास बहुत सी ऐसी सीट्रडेट चीजें हैं, जो मैं बताना चाहता हूँ। ...  
(व्यवधान)

**15.04 hrs.**

(At this stage Shri Santosh Gangwar and some other hon. Members  
came and stood on the floor near the Table.)

MR. CHAIRMAN: Shri Ramdas Athawale, Shri Girdhari Lal Bhargava, Shri Shailendra kumar.

... (Interruptions)

श्री शैलेन्द्र कुमार (चायल) : सभापति महोदय, शिक्षा राज्य की जिम्मेदारी है। शिक्षा बिल से अभिभावक की जिम्मेदारी को हटाते हुए उसे राज्य की जिम्मेदारी की जाए।

शिक्षा बिल के अंदर सभी प्रकार के स्कूलों को जवाबदेही के दायरे में लाया जाये। ... (व्यवधान)

सभापति महोदय : श्री कैलाश मेघवाल, श्री मनसुखभाई डी. वसावा, श्री श्रीपाद येसो नाईक, डा. कर्ण सिंह यादव, श्री हंसराज जी. अहीर, श्री पी.एस. गढ़वी, श्री सुनील ख्रां,

हू(व्यवधान)

सभापति महोदय : कॉलिंग अटेंशन द्र श्री ब्रजेश पाठक

हू(व्यवधान)

सभापति महोदय : माननीय सदस्यों, आज प्राइवेट मेम्बर्स बिजनेस का दिन है, इसलिए ठूँपया आप लोग अपने-अपने स्थान पर जाइए।

हू(व्यवधान)

सभापति महोदय : ठूँपया शांत रूँहए।

हू(व्यवधान)

MR. CHAIRMAN: Hon. Members, this is not fair.

... (*Interruptions*)

सभापति महोदय : माननीय सदस्यगण, कृपया कोऑपरेट कीजिए।

ह (व्यवधान)

MR. CHAIRMAN: The House stands adjourned to meet again at 3.30 p.m.

**15.09 hrs.**

*The Lok Sabha then adjourned till thirty minutes*

*past Fifteen of the Clock.*

**15.30 hrs.**

*The Lok Sabha re-assembled at thirty minutes past Fifteen of the Clock.*

(Shri Devendra Prasad Yadav *in the Chair*)

... (*Interruptions*)

MR. CHAIRMAN: The House shall now take up Private Members Business – Item No. 14 – Shri Dahyabhai Vallabhbhai Patel.

.... (*Interruptions*)

**15.30 hrs.**

*(At this stage, Shri Kharabela Swain and some other hon. Members came  
and stood on the floor near the Table.)*

*... (Interruptions)*

सभापति महोदय : माननीय सदस्य, कृपया अपना-अपना स्थान ग्रहण करें।

(व्यवधान)